

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 67/14 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: M/s Rajahmundry Expressway Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

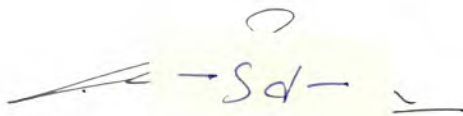
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sumit Naib for the Petitioner

Ms. Aparna Mudiam, Assistant Registrar of Companies for
Respondent

ORDER

For Orders/clarification.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)